Expansion of Telecommunication Facilities In Goa, Daman and Diu

- 55. SHRI SHANTIRAM NAIK: Will the Minister of COMMUNICATIONS be pleased to state:
- (a) whether his Ministry have any plan for the expansion of telecommunication facilities in the Union Territory of Goa, Daman and Diu;
- (b) if so, the details of the plan; and
- (c) the number of new telephone exchanges proposed to be opened with their locations and the time-frame within which the said exchanges are proposed to be commissioned?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI SONTOSH MOHAN DEV): (a) Yes Sir.

- (b) The details are given in the Statement-I below.
- (c) The details are given in the Statement-II below.

Statement-I

Details of Tentative plans for expansions of Telecommunications facilities in Goa, Daman and Diu during 7th Plan.

Goa, Daman, Diu

 Bombay-Punjim-Mangalore-Bangalore Madras 6 GHZ 140 Mb/s Digital Microwave Scheme.

- 2. Panjim-Margao 7 GHZ Digital scheme to replace existing analogue system.
- 3. Panjim-Karwar Narrow band M.W. scheme.
- 4 Belgaum-Panjim wide band M.W. scheme to replace existing narrow band scheme.
- 5. Panjim-Ponda

UHF

- 6. Panjim-Kudal
- UHF
- 7. Provision of two Earth Stations at Daman and Diu.
- 8. Provision of two openwire 3 channel carrier system and six FM VFT systems.
- 9. (a) 20 line Telex exchange at Mapusa.
 - (b) Expansion of Margao Telex exchange from 60 to 100 lines.
- 10. Expansion of Panji exchange from (3300 to 4800) lines.
- 11. Expansions of Margao exchange (3000 to 4000) lines.
- 12. Provision of National Subscribers' Dialling facilities at Mapusa.
- 13. Expansion from (1500-17(0) of Vasco MAX-II Exchange.
- 14. Expansion of Mapusa MAX-II exchange (800-1000).
- 15 Automatisation of Ponda Exchange.
- 16. Expansion Daman MAX-00 exchange (500-600).

Statement-II Proposals of New Exchanges

Name of Exchanges & Location			Likely Commis- sioning	
	Manjre	50 line	1986-87	
2.	Majroda	-do-	1987-88	
3.	Curtarim	-do-	1988-89	Depend-
4.	Chandor	-do-	1988-89	ing on
5.	Betul	-dc-	1989-90	> Demand &
		,		financial
`) viability.

Disposal of Bad Quality Rice in Kerala

- 56. SHRI THAMPAN THOMAS . Will the Minister of FOOD AND CIVIL-SUPPLIES be pleased to state:
- (a) the quantity of rice destroyed in 1984, 1985 and 1986 in the various godowns of Food Corporation of India in Kerala:
- (b) the quantity of rice auctioned being unfit for supply through Public Distribution System; and
- (c) the reasons for supplying bad quality rice to Kerala State?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI GHULAM NABI AZAD): (a) No quantity of rice was destroyed in 1984, 1985 and 1986 in godowns of Food Corporation of India in Kerala.

- (b) No rice stock have been disposed by way of auction However, a quantity of 46232 tonnes of rice found un-suitable for issue through Public Distribution System is being disposed of through tender enquiry in Kerala.
- The entire rice received in Kerala is carefully examined Rice conforming to PFA Limits is only issued for distribution through Public Distribution System after joint inspection with State Government Authorities. Stocks found unfit for distribution through Public Distribution System are sold otherwise. Therefore, no bad quality rice is supplied to the consumers through Public Distribution System in Kerala.

Delivery of Telegrams

- 57. SHRI MOOL CHAND DAGA: Will the Minister of COMMUNICA-TIONS be pleased to state:
- (a) whether Department of Telecommunications embarked in 1985 on a three year action in telegraph network moderni-